

#### **Benefits and facilities to Anganwadi workers**

†863. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has constituted any national committee to review the benefits and facilities available to Anganwadi workers/helpers;
- (b) if so, whether the said committee has submitted its report to Government; and
- (c) if so, the findings thereof and the details of follow-up action taken thereon by Government?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The Review Committee constituted to examine the levels of honorarium and related issues of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) had submitted its report in 2007.

Major recommendations of the Review Committee included enhancement of honoraria of AWWs and AWHs, provision of uniform for them, payment of additional honoraria by States/UTs for any additional work entrusted to them. These recommendations have been implemented by the Government suitably.

#### **Targets and achievements of ICDS**

864. SHRI SYED AZEEZ PASHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of targets set and achievements made regarding the number of children benefited from Integrated Child Development Services (ICDS) Scheme; and
- (b) the steps taken by Government to cover the remaining children under the said scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Government of India has approved 14 lakh Anganwadi

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†Original notice of the question was received in Hindi